

**GOVERNMENT OF INDIA  
MINES AND MINERALS  
LOK SABHA**

UNSTARRED QUESTION NO:210  
ANSWERED ON:25.02.2000  
JOB TO LAND LOSERS IN ECL  
SUNIL KHAN

**Will the Minister of MINES AND MINERALS be pleased to state:**

- (a) whether there was an agreement to give jobs to the land holders whose land has been acquired by ECL for various collieries;
- (b) if so, the details thereof;
- (c) whether ECL is not fulfilling the agreement by not appointing the land losers in Andha-gram and Bakulia collieries;
- (d) if so, the reasons therefor;
- (e) the steps being taken by the Government in this regard; and
- (f) the compensation paid to the land losers so far?

**Answer**

THE MINISTER OF STATE FOR MINES & MINERALS ( SMT. RITA VERMA )

(a)&(b): Employment to land losers is offered as per the Resettlement and Rehabilitation Policy of Coal India Limited. However, as reported by Coal India Limited, for Ardhagram Open Cast Project, there was a tripartite agreement between the Ardhagram Land Owners Association, Ardhagram Gram Panchayet and Local Management of ECL. As per the Tripartite Agreement, it was decided to offer 61 jobs to the land losers as part of a package deal against acquisition of 123.45 acres of land. Out of this 41 jobs have been offered, 8 cases are in the process and for remaining 12 cases, the proposal has not been submitted by the land owners to ECL management. For Bakulia Project, as per the Tripartite understanding reached between the Land Owners Association, Salma Gram Panchayet and Local Management of ECL it was decided to give 24 adhoc employments against acquisition of 48.5 acres of land. So far, no physical possession of land has been taken by the coal company against this acquisition.

(c)&(d): ECL is fulfilling the agreement in respect of land losers of Ardhagram Open Cast Project. Bakulia Project, being cost ineffective, could not take off and remained a non-starter. The project has since been dropped by the coal company. As such, the tripartite agreement could not be implemented.

(e) Does not arise in view of reply given at (c) and (d) above.

(f) The compensation paid to the land losers in respect of the above two projects is as under:

(i) Rs. 19,46,812/- Ardhagram OCP

(ii) Rs. 4,90,000/- (As demanded by Bakulia Project LA Collector when land acquisition proposal was mooted)  
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